

किसी और वैज्ञानिक शोधका संभावना में
राज्य-मंत्री (डा० का० ला० श्रीमाली) :
(क) से (ग). आवश्यक सूचना एकत्र
की जा रही है और यथासमय समा पटल पर
रख दी जायेगी ।

Nationalisation of Kolar Gold Mines

1130. Shri Mohamed Imam: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of Gold Mines that were nationalised in the Kolar Gold Fields area;

(b) the output of gold of these mines during the years 1954-55, 1955-56 and 1956-57;

(c) the number of those mines which are about to be closed or have already been closed; and

(d) the profit made by Government from these mines during 1956-57?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Three Mines.

(b) 1954-55:	211312 ozs
1955-56:	193443 ..
1956-57:	187000 ..

(c) Nil

(d) Rs 3.76 lakhs for the period 29-11-1956 (date of nationalisation) to 31-3-1957.

D. M. College, Imphal

1131. Shri L. Achaw Singh: Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of vacancies in the staff of the D.M. College at Imphal and for which posts; and

(b) the action taken to fill up these vacancies?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Four posts of Lecturers, one each in Commerce, Mathematics, English and Chemistry.

(b) Candidates for Commerce, Mathematics and Chemistry have been selected and have been asked to join. No candidate is yet available for the post of Lecturer in English in spite of two advertisements. The post is being re-advertised.

RE. NOTICE OF HALF AN HOUR DISCUSSION ON THE INVEST- MENT OF THE LIFE INSURANCE CORPORATION

12 hrs.

Shri Feroze Gandhi (Rai Bareilly): I had given notice of half an hour discussion on the investment of the Life Insurance Corporation in the concerns of Mr. Mundra I have received an intimation that this has been rejected and that my name has been clubbed with Shri Gupta The Life Insurance Corporation report will not deal with this period in which these particular investments were made The Ministry should lay a detailed statement of the investments in the concerns of Mr. Mundra on the Table of the House Therefore, Sir, I request that my motion may be allowed as it stands and a discussion may be allowed on the 10th.

Mr. Speaker: It will be considered at the appropriate time. The Hon. Member is giving the time, date etc. Hon Members table Motions and I am here to look into it. In such cases the hon members may write to me.

Shri Feroze Gandhi: I received the intimation before coming to the House. I am very sorry.